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## **Declaration of Assets and Liabilities**

Year. February 2023.

I,	Manish Ku	<b>ar.</b> , so	on of	Dileep K	umar Sinha	,
aged <b>33</b>	уе	s, belonging	toB	Bihar Legi	slative Asser	nbly
service and prese	ently working	ıs	.Library A	Assistant.		
give herein below	the details	the assets (in	nmovable,	movable,	bank balance,	etc.) of
myself, my spous	e and depen	ants*:				

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Dependant-1 Name	
(i)	Cash	40,000/-	Dependant-2 Name Dependant-3 Etc. Name	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	11,00,000/- (Saving and FD)		
(iii)	Bonds, Debentures and Shares in companies	Shares in different companies: - 6,20,000/- (Current Value) Mutual Funds: -3,37,000/- (Current Value)		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Kotak ULIP: - 4,44,000/- (Current Value) LIC: - 30,000/- (Total paid premium) PPF:-3000/-	N.A	
(v)	Motor Vehicles (details of make, etc.)	1-Tata Punch(Car)- 6,40,000/-(Current Value) RC NoBR01FT7974 2- Electric scooter (non RTO)- 77,000/-(Current Value)		
(vi)	Jewellery (give details of weight and value)	Gold Chain: - 20 grams		
(vii)	Other assets, such as values of claims / interests	NIL .		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				Nume.	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			NI	L	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on February 2023
(a)	(i) Loans from Banks	SBI, Boring Canal Road, Patna	5,56,560/-
	(ii) Loans from financial institutions (iii) Government Dues:	NIL	
	(a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	electricity		

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	(d) dues to departments dealing with telephones  (e) dues to departments dealing with government transport (including aircraft and helicopters)  (f) Other dues, if any	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Total Tax Paid-26,899/- Acknowledgement No: 800673120130722 Financial Year: 2022-23 PAN No: CGCPK1097B
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	NIL

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:	110124056533
Gender	:-	M (M/F)
Date of Birth	:-	1 6 0 7 1 9 8 9 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Bihar Legislative Assembly Secretariate Service (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Patna
		details are true to the best of my

I hereby declare that the above details are true to the best of my knowledge and belief

owledge and beller	Signature Manish Ruman
	Signature
	Name of Employee: Manish Kumar
Place:Patna	Designation:Library Assistant
Date: 9/2/23	Department:Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.